

NOTICE

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that from the week commencing from 14th January, 2019 as per the extant assignment of the Hon'ble Shri Justice A.K. Menon, the matters which are scheduled to be taken up on Friday in each week will be listed in the following week from Monday to Thursday since on the Friday the Court is taking up Special Court matters.

Dated this 15th day of **January, 2019.**

By order,

Sd/-

(Aniruddha M. Chandekar)
Prothonotary & Senior Master,
High Court, O.S., Bombay